NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 339 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Dr. Fresh Assets Ltd. Vs. Burman GSC Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s):

Mr. Saurabh Kalia, Mr. Harshit Agarwal, Aasif Khan,

Advocates

For the Respondent (s): Mr. Pradyuman Dubey, Mr. Surabhi Sahgal,

And Mr. S. Tiwari, Advocates

ORDER

Ld. Counsels of both the parties submit that talks of settlement are in progress and therefore pray for adjournment.

At their request adjourned to 9th January, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)